

terminal year of the Seventh Plan. State-wise break-up of land proposed to be brought under cultivation is not available.

(b) Irrigation being a State subject, irrigation projects are planned and implemented by the State Governments themselves. The State Governments have been urged to accord priority for completion of on-going schemes by providing adequate funds during the Seventh Plan.

Old Stocks Lying in CWC's Ware Houses

6301. SHRI GADADHAR SHAH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the exact quality of the accumulated stock of damaged fertilisers and sugar of public undertakings lying in the CWC's warehouses and the specific period for it was lying there ; and

(b) the concrete action taken or proposed to be taken by the Government/Public undertakings for removing the old damaged stocks and reasons for accumulation of stock ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) 1,467 tonnes of sugar and 12,090 tonnes of fertilisers of deteriorated quality are lying in different warehouses of the Central Warehousing Cooperation for over one year.

(b) The Corporation has approached the concerned depositors for clearing these stocks. However, the depositors have not been able to do that so far. The Corporation is pursuing the matter with them.

Garbage Outside the Quarters in Dev Nagar

6302. PROF. M. R. HALDER : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether contractors employed by CPWD to execute jobs in Dev Nagar quarters use special standard material and execute the jobs incompletely leaving the quarters in the same shabby condition after a month itself ;

(b) whether these contractors leave garbage outside the quarters or in the service lanes which are neither cleaned by the Contractor nor by CPWD enquiry ;

(c) whether the contractors are paid separately or included in the main contract for lifting the garbage ;

(d) whether there are instructions for officials to visit the quarters for inspection particularly when contractors execute their jobs ; and

(e) if so, why these instructions are not followed in letter and spirit ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Some departmental materials like RCC Karries, R. S. Joists, Old Store slabs, bricks etc. are issued to contractors as per terms and conditions of agreement to carry out repairs/renovation. The condition of the quarters improves after repairs.

(b) and (c) : It is not correct. Removal of mulba/building rubbish is the responsibility of the Contractors.

(d) Yes, Sir.

(e) The instructions are followed in letter and spirit.

[Translation]

Water Shortage in Pandara Road, New Delhi

6303. SHRI KESHAORAO PARDHI : Will the Minister of WORKS AND HOUSING be pleased to state :